

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No.1378 of 2002

Wednesday, this the 27th day of November, 2002

Hon'ble Mr. S.Dayal, A.M.

Hon'ble Mr. A.K.Bhatnagar, J.M.

Preetam Singh Yadav,
son of late Baijnath Yadav,
resident of House No.428,
Esai Tola, Prem Nagar,
Jhansi.

.... Applicant

(By Advocate : Shri R.K.Mishra)

Versus

1. Union of India,
through the General Manager,
Railways, Baroda House, New Delhi.
2. The Divisional Railway Manager (Kamik)
Madhya Railway, Jhansi Region, Jhansi.
3. The Loco Agrajan (Diesel) Anubhag,
Madhya Railway, Jhansi.
4. Shri Raj Kumar Sharma,
Compressor Operator,
Grade-I, Office of D.R.M.
(Kamik), Jhansi. Respondents.

(By Advocate : Shri K. P. Singh)

ORDER (ORAL)

By Hon'ble Mr. S.Dayal, A.M. :

This application has been filed for promotion
of the applicant to the post of Compressor Operator
Grade-I from ~~xxxxxx~~ 8.7.1992 as the applicant claims



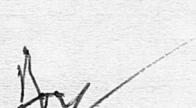
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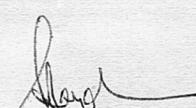
to be senior to the respondent No.4.

2. With regard to limitation the learned counsel has drawn our attention to order dated 6.6.2000 (Annexure-A-5) by which the seniority of the applicant was revised and the proposed seniority of the applicant was circulated and objection was called for, giving 5.7.2000 as last date. Thereafter, the applicant appears to have passed grade-I examination in October, 2001, but the applicant has not been given the post in grade-I. He filed the representation for the same on 16.10.2002 (Annexure-A-8) but has not been given any reply to the same.

3. We direct the respondents to consider the representation of the applicant dated 16.10.2000 and pass a speaking order on the same within a period of one month from the date of receipt of the said representation along with a copy of this order. *L*

4. There shall be no order as to costs.


Member (J)


Member (A)

RKM/